

SUPR EME COUR T OF I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR ASHOK MENON

Petition(s) for Special Leave to Appeal (Civil) No(s).29859/2008

GOSWAMI RADHESH LAL Petitioner(s)

VERSUS

RADHA BALLABH GOSWAMI & ORS. Respondent(s)

(With prayer for interim relief and office report)

Date: 01/09/2009 This Petition was called on for hearing today.

For Petitioner(s) Mr. Anurag Singh,Adv.
Mr. M.M. Kashyap,Adv.

For Respondent(s)
Ms. Asha Gopalan Nair,Adv.

Ms. Abha R. Sharma ,Adv
Mr. D.S. Parmar,Adv.

Mr. Ujjwal Pandey,Adv.
Mr. Avnish Yadav,Adv.

UPON hearing counsel the Court made the following
ORDER

The counsel for the petitioner is directed to file affidavit
regarding outcome of dasti service on unserved respondents.
Counsel appearing for R-2,8,9 and 12 seeks further time to file
counter affidavit. Time granted till 9.10.2009 as a last chance.
List the matter on 9.10.2009.

(ASHOK MENON)
Registrar